

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO.85(ND)/2016

IN THE MATTER OF:

Subhash Chander Manocha & Ors.

.... Petitioners

Vs.

M/s. Galaxy Footwear Pvt. Ltd. & Ors.

.... Respondents

Order under Sections 397/398 of the Companies Act

Order delivered on 23.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/Petitioner : Ms. Ranjana Roy Gawai,
Mr. Vivek Kumar, Advocates

For the Respondent : Mr. A.S. Chandhok, Sr. Adv.
Ms. Manmeet Arora, Ms. Chand Chopra,
Ms. Pavitra Kaur, Advs.
Mr. Sharad Rajwanshi, CS

Mr. Nesar Ahmad, PCS
Mr. Rohit Chaudhary, Adv.
for all the respondents Except R-1

ORDER

Part heard. List on 30th January 2018.

Sd/-
(M.M.KUMAR)
PRESIDENT

Sd/-
(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

Deepak Kumar
23.01.2018